

HIGH COURT OF HIMACHAL PRADESH:SHIMLA

No.HHC/Admn.2(21)/82-V-

Dated:6.4.2017.

OFFICE ORDER

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh, High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal) Rules, 2015, Hon'ble the Chief Justice is pleased to appoint/ promote Shri Rajesh Chauhan, Receptionist as Clerk in the pay band of Rs.5910-20200/- + Rs.1900/- Grade Pay + Rs.400/- Secretariat Pay and usual allowances.

BY ORDER

Endst.No.HHC/Admn. 2(21)/82-V- *7181-90* REGISTRAR GENERAL
Dated:6.4.2017.

Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General(Audit), H.P., Shimla-171 003
3. The Accountant General (A&E), H.P., Shimla-171 003.
4. The Secretaries/Private Secretaries/P.As. to the Registrar General/Registrar(Vigilance)/Registrar(Judicial)/Registrar(Rules)/Registrar (Administration)/Registrar (Establishment & GAD);
5. The CPC/All the Additional Registrars;
6. All the Section Officers/Estate Officer/Private Secretaries/Chief Librarian;
7. Section Officer(Computers) with a direction to update the High Court website in terms of this Office Order;
8. The above named official (By name). He may submit his option qua pay fixation within a month, if so advised/admissible under rules;
9. Personal file of the above named official;
10. Guard File.

(From Sl. Nos.1, 4 to 10, High Court of H.P., Shimla-171 001).


DEPUTY REGISTRAR (ESTT.)